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Title: Introduction of Higher and Technical Education (Exemption from Payment of Outstanding Fees and Education Loan) Bill, 2021

SHRI HASMUKHBHAI S. PATEL (AHMEDABAD EAST): Sir, I beg to move for leave to introduce a Bill to provide for the exemption from payment of outstanding education fees to educational institutions and education loan to banks taken for pursuing higher studies in the event of death of student or physical or mental disability of student due to any reason and for matters connected therewith.

***m02 HON. CHAIRPERSON :** The question is:

“That leave be granted to introduce a Bill to provide for the exemption from payment of outstanding education fees to educational institutions and education loan to banks taken for pursuing higher studies in the event of death of student or physical or mental disability of student due to any reason and for matters connected therewith.”

The motion was adopted.

SHRI HASMUKHBHAI S. PATEL: Sir, I introduce** the Bill.
